

Through e-mail only

HIGH COURT OF HIMACHAL PRADESH, SHIMLA – 171 001

No.HHC/Computer./e-Courts/Phase-II/2015-I
Dated Shimla, the 30th July, 2017.

From

The Registrar General,
High Court of Himachal Pradesh,
Shimla- 171 001.

To

All District & Sessions Judges,
Himachal Pradesh.

Subject: eCourts Services Mobile Application for Android & iOS Users Launched.

With reference to the captioned subject, it is to inform that the Hon'ble Chief Justice of India and Hon'ble Minister for Law & Justice and Electronics and Information Technology, Government of India in the presence of Hon'ble Chief Justices of all the High Courts launched "eCourts Services" Mobile Application for Android and iOS users on 22.07.2017. The application can be searched on the Google Play Store/ Apple Store by typing **eCourts Services**. Android version of the App is available for download on link: <https://play.google.com/store/apps/details?id=in.gov.ecourts.eCourtsServices> and iOS version of the App is available for download on link: <https://itunes.apple.com/in/app/ecourts-services/id1260905816?mt=8>. User can also read the instructions about how to install and use eCourts Services App (link to the pdf attached with the email is to be provided to the user).

You are, therefore, requested to inform all the Nodal Officers at District and Tanka levels to give publicity in District/ Bar Association by displaying the aforesaid information on the notice boards and also to upload the information regarding the "eCourts Services Mobile Application" on the website of your respective Division, please.

Yours faithfully,

(Dr. Parvinder Singh Arora)
Central Project Co-ordinator

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